

(b) The land acquisition is the subject matter of State Government. The construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator.

(c) The estimated expenditure for the construction of Bhogapuram Airport is approx. ₹ 2260 crores. The land acquisition and pre-development activities are intended to be done through HUDCO loan and State Budget by BIACL and the total cost of construction of Airport and airport operations are intended to be done by the developer.

(d) No Sir. The proposal for setting up of Greenfield Airport at Bhogapuram is approved with the condition that scheduled commercial operations at the civil enclave at the existing Vizag Naval Airfield are stopped once the operation of Greenfield airports at Bhogapuram starts, for a period of 30 years.

Use of CSR Fund for middle and poor class people

2106. SHRI SHANKARBHAI N. VEGAD: Will the Minister of CORPORATE AFFAIRS be pleased to state whether Government has any data regarding the use of Corporate Social Responsibility (CSR) funds for the benefits of the people of middle and poor classes by Indian companies and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Schedule VII of the Companies Act, 2013 enlists the areas that can be undertaken by the companies under their Corporate Social Responsibility (CSR) policies. The CSR expenditure of companies compiled by the Ministry of Corporate Affairs is on the basis of major development sector-wise as listed in Schedule VII of the Act. The development sector-wise CSR spend of 7334 and 5097 companies, for which data has been compiled, for the years 2014-15 and 2015-16 respectively are given in Statement.

Statement

Development sector-wise CSR expenditure for FY 2014-15 and FY 2015-16

Sl. No.	Sectors	CSR Expenditure (₹ in crores)	
		2014-15	2015-16
1.	Health/Eradicating Hunger/Poverty and malnutrition/Safe drinking water/Sanitation	2246	3117

Sl. No.	Sectors	2014-15	2015-16
2.	Education/Differently Abled/Livelihood	2728	3073
3.	Rural development	1017	1051
4.	Environment/Animal Welfare/Conservation of resources	1213	923
5.	Swachh Bharat Kosh	121	355
6.	Any other Fund	36	262
7.	Gender equality/Women empowerment/Old age homes/Reducing inequalities	326	213
8.	Prime Minister's National Relief Fund	192	136
9.	Encouraging Sports	160	95
10.	Heritage Art and Culture	157	90
11.	Slum area development	123	9
12.	Clean Ganga Fund	19	3
13.	Other Sectors (Technology Incubator and benefits to armed forces, admin overheads and others*)	465	497
TOTAL (Amount)		8803	9822
Number of companies for which data compiled		7334	5097

* Not specified

Rank parity between civilian and military officers

2107. SHRIMATI JAYA BACHCHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has recently changed the rank parity between the civilian and military officers, if so, the details thereof;

(b) whether such a change has resulted in downgrading the ranks/status of military officers *vis-a-vis* civilian officers; and

(c) if so, the details thereof and the steps taken by Government to redress the grievances of the Army personnel?